

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA. NO. 1909/94

Dated this the 31st of July, 1995.

Hon'ble Shri S.R. Adige, Member(A)

Hon'ble Dr. A. Vedavalli, Member(J)

Maheesh Kumar,
S/o Shri Raj Pal Singh,
R/o 2736, Behari Colony,
Shahdara, Delhi.

...Applicant.

By Advocate: Shri B.K. Aggarwal.

versus

1. The General Manager(Telecom),
Department of Telecom,
A/23, Jaina Towers,
Raj Nagar, Ghaziabad.

2. The Assistant Director(General),
Department of Telecom,
C/o The General Manager (Telecom),
A/23, Jaina Towers,
Raj Nagar, Ghaziabad.

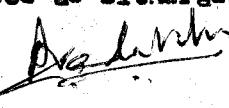
...Respondents.

By Advocate: Shri M.M. Sudan (though not present).

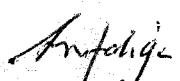
ORDER (Oral) (By Shri S.R. Adige).

Learned counsel for the applicant prays for permission to withdraw the OA because he states that in spite of repeated efforts, he has been unable to contact the applicant.

2. In the circumstances, the prayer is allowed and this OA is dismissed as withdrawn.


(DR. A. VEDAVALLI)
MEMBER (J)

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(S.R. ADIGE)
MEMBER (A)